

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ALLAHABAD.

Allahabad this the 09th day of May 2001.

Contempt Application no. 87 of 2001

in

Original Application no. 485 of 1992

Hon'ble Mr. Justice R.R.K. Trivedi, Vice-Chairman

Hon'ble Maj Gen K.K. Srivastava, Member-A.

Man Mehan Dhuriya,

S/o Sri Babu Dhlichand

R/o Chhawani Chauraha,

Banda.

... Applicant

C/A Shri J.N. Mishra

Versus

1. Sri Rajendra Nath, General Manager,
Central Railway,
Mumbai V.T.

2. Sri Alok Kumar Gupta, Divisional Railway
Manager, Central Railway,
Jhansi.

3. Sri B.B. Mishra, Station Superintendent
Central Railway,
Banda.

... Respondents

C/Rs Sri P. Mathur



...2/-

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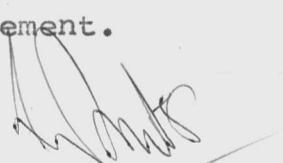
O R D E R (Oral)

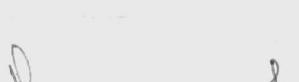
Hon'ble Mr. Justice R.R.K. Trivedi, Vice-Chairman.

Heard Shri J.N. Mishra learned counsel for the applicant and Shri P. Mathur learned counsel appearing for the respondents.

2. Shri P. Mathur, learned counsel for the respondents has submitted that by letter (Annexure 3) the applicant has already been informed that his name has been included in the Live Casual Labour Register at sl^o no. 44 and he shall be considered for regularisation as and when the post is available. Shri P. Mathur has further submitted that the respondents has no intention to defy the order, it shall be complied with, as soon as the vacancy is available.

3. Contempt application is accordingly disposed ^{in view} of ~~with~~ the above statement.


Member-A


Vice-Chairman

/pc/